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**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH,
AT PUNE.**

Original Application No.111 of 2024 WZ.

News Item Title " Layer of Toxic
Foam Floats on the Surface of Indrayani
River in Pune.

..... Applicant.

VERSUS

Maharashtra Pollution Control Board
and Others.

..... Respondents.

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For Respondent



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**Affidavit in Reply to the Notice dated 05.10.2024 received from Hon'ble NGT in OA
No. 111 of 2024 (WZ)**

I, Pritam Laxman Patil, Chief Officer of Shirur Municipal Council, Shirur, Dist. Pune, do hereby file this Affidavit in compliance of the Order passed by this Hon'ble Tribunal dated 16.10.2024 on behalf of the R.N. 7 only with the limited purpose of bringing on record the steps taken by the Respondent No.7 – Shirur Municipal Council about the generation, collection, and provision of sewage treatment by and on behalf of Shirur Municipal Council. I shall not be deemed to admit anything save except whatever is specifically stated hereunder.

1. I say and submit that Shirur Municipal Council is at the East side of Pune District and far away from the Indrayani River. The aerial distance of Indrayani River is approximately 20 Km away from the Shirur Municipal Council jurisdiction.
2. The Council has already provided one Sewage Treatment Plant of 6 MLD capacity and it is fully operational and in working condition.



3. I say and submit that Shirur Municipal Council is not coming in the jurisdiction of Indrayani River catchment area. I say and submit that the R.No.7 has got specific clarification about whether the Indrayani River flowing from the Shirur Taluka or not? The Sub Divisional Engineer, Kukadi Patbandhare Vibhag has communicated it as Blank (Nirank) and not applicable. The office copy of the said reply duly countersigned with True Translation of the said Letter into English is enclosed and marked as an Annexure R-1.
4. I say and submit that an underground drainage system has been provided for the collection of 5.5 MLD sewage generated from the municipal council area and sent it for further treatment thereof at SBR-Technology based STP of which capacity is 6 MLD. After treatment and achieving standards, it is being utilized for agriculture, gardening, and green belts developed at road dividers. No industrial effluent so far has been generated in the jurisdiction of Shirur Municipal Council.
5. The financial provision has been made for the proper operation of the said STP. Besides that, for future increase in the sewage quantity, the Municipal Council has further proposed additional 0.7 MLD Packaged STP and submitted to Director, Swatch Maharashtra Abhiyan and is approved by it.
6. Municipal Council Shirur is covered under the Swatch Bharat Mission Urban-2.0., the City Sanitation Action Plan (CSAP). The summary of Action Plan prepared by Chief Officer, Shirur Municipal Council for used water with Community Toilets, Public Toilets, Public Urinals, STP/s & Sewerage Lines etc. Also, the details of Capital Investment shares of State & Central Government as well as Urban Local Body are mentioned in this Summary.


An Extract of Sewage Treatment Plant & Infrastructure Development for STP with the Proposed STP & Infrastructure Development Cost duly approved for the Shirur Municipal Council Annexure with Central & State Government Shares and Local Body to invest is also enclosed & marked as an Annexure-R-2.



7. Procedure being followed in respect of approved cost of Rs. 5,24,84,492.82/- -
The Municipal Council had already submitted proposal for Technical Approval to the Maharashtra Jeevan Pradhikaran vide Letter dated 07.10.2024. The office copy of the said letter duly countersigned with True Translation of the said Letter into English is enclosed and marked as an Annexure R-3.
8. After the technical approval form MJP the proposal will be submitted for administrative approval. Now the proposal is submitted for an Administrative Approval, which may require 2 months period. Thereafter, Tender Documents will be prepared within 45 days. After finalization of party for execution of work, about further period of 18 to 20 months will be required for execution of the work. Therefore, time may be required to complete the project by December 2026. Since, existing STP is already in operation and its expansion will be there, the existing arrangement will take care of the existing generation of sewage.
9. Under the above circumstances, it is submitted that the R. No. 7 is not necessary respondent in the present matter and it has already provided full fledge STP with underground drainage system for the sewage generated from its area and therefore, its name may kindly be deleted from the present application pending before this Hon'ble Tribunal. For this act of kindness, the R. No.7 will remain grateful forever.

Dated this 28th December 2024 at Shirur

For and on behalf of Respondent No.7



(Pritam Laxman Patil)

Chief Officer,

Shirur Municipal Council.

Chief Officer

Shirur Municipal Council

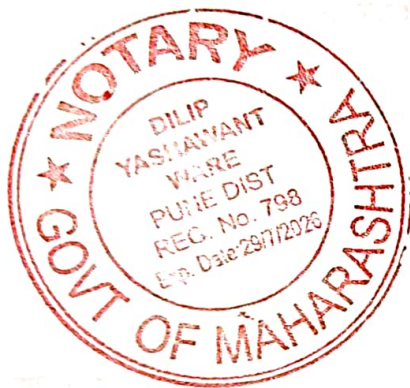
Tal, Shirur, Dist. Pune

VERIFICATION

I, Pritam Laxman Patil, Chief Officer of the Respondent No.7 states that the contents of para 1 to 5 are true and correct to the best of my knowledge and belief. I have filed this affidavit on the basis of available information and record with the R. No. 7. All annexures are true office

copies duly counter signed and true translation of Marathi letters into English is enclosed to that particular Marathi letter.

(Pritam Laxman Patil)
Chief Officer,
Shirur Municipal Council.
Chief Officer
Shirur Municipal Council
Tal, Shirur, Dist. Pune



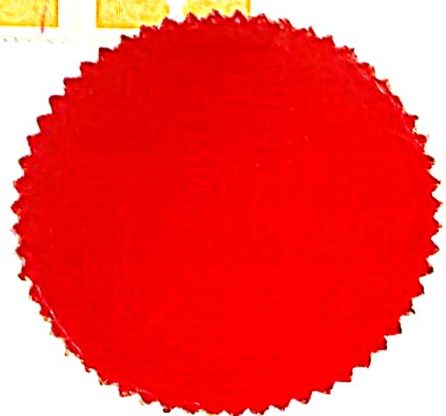
DILIP YASHAWANT WARE
B.A.,LL.B.
ADVOCATE & NOTARY
"KRISHNA KUNJ" YASHWANT COLONY
SHIRUR (GHODNADI), TAL. SHIRUR
DIST. PUNE PH 9226405610

BEFORE ME

DILIP YASHAWANT WARE
NOTARY GOVT. OF MAHARASHTRA
PUNE DIST

Noted And Registered
at Serial Number 99
2025

8 JAN 2025





महाराष्ट्र शासन
जलसंपदा विभाग

उपविभागीय अभियंता, कुकडी पाटबंधारे उपविभाग क्र.४,
वाडेगव्हाण, ता.पारनेर, जि.अहिल्यानगर.
ई-मेल - de.wadegavhan4@gmail.com



जा.क्र. कुपाउपाव-४/अभियंता/७१०/सन २०२४

दिनांक - १४/११/२०२४

प्रति,

✓ मुख्याधिकारी,
शिरूर नगरपरिषद, घोडनदी
ता.शिरूर, जि.पुणे-४१२२१०

विषय :- इंद्रायणी नदी बाबत आपला अभिप्राय मिळणेबाबत...

संदर्भ :- आपले कार्यालयाचे पत्र जा.क्र.नपा/स्व/२६६५/२०२४ दिनांक १२/११/२०२४.

उपरोक्त संदर्भिय पत्रान्वये आपण इंद्रायणी नदी शिरूर तालुक्याच्या कोणत्या भागातून वाहत आहे किंवा नाही, याबाबतचा अभिप्राय मागविण्यात आलेला आहे. तथापी इंद्रायणी नदी या कार्यालयाचे कार्यक्षेत्रातून वाहत नसल्याने याबाबतचा या कार्यालयाचा अभिप्राय 'निरंक' समजण्यात यावा.

हे आपले माहितीसाठी व पुढील कार्यवाहीसाठी,

Bhauy ..

(इंजि. भाग्यश्री प्रकाश चवणे)
उपविभागीय अभियंता,
कुकडी पाटबंधारे उपविभाग क्र.४,
वाडेगव्हाण

Noted And Registered
at Serial Number

Authorised Signatory of Shirur Municipal Council



DILIP YASHAWANT WARE
NOTARY GOVT. OF MAHARASHTRA
PUNE DISR

Government of Maharashtra**Water Resources Department****Sub-Divisional Engineer, Kukadi Irrigation Sub-Division No. 4.**

Wadegavhan, Tal. Parner, Dist. Ahilyanagar

E-mail de wadegavhan4@gmail.com

Ja.No. Kupauupavi- 4/Aprasha3/ 770/Year 2024

Date - 14/11/2024

To,

Chief Officer,

Shirur Municipal Council, Ghodnadi

Tal. Shirur, Dist. Pune-412210

Subject: Seeking your feedback regarding Indrayani River...**Reference:-** Your Office Letter Outward No. Napa/SV/2665/2024 dated 12/11/2024

With reference to the above letter, you have sought our feedback regarding which part of Shirur Taluka, the Indrayani River flows through or not? After reviewing the details, we would like to inform you that the Indrayani River does not flow through the jurisdiction of this office. As a result, our opinion is about this matter should be considered as "Nirank" (Not applicable).


This is for your information and further action.

Sd/-

(Eng. Bhagyashree Prakash Chavne)
Sub-Divisional Engineer,
Kukadi Irrigation Sub-Division No. 4.
Vadegavhan

True Translation of Marathi Letter dtd.14.11.2024 from Water Resources Department,
Maharashtra Government

Authorised Signatory of Shirur Municipal Council.


Chief Officer
Shirur Municipal Council
Tal, Shirur, Dist. Pune



Swachh Bharat Mission - Urban 2.0

City Sanitation Action Plan (CSAP) 3A/3B

Name of ULB: SHIRUR

Division-Pune

District-PUNE

Summary of City Sanitation Action Plan (CSAP)

3A: CITY SANITATION ACTION PLAN (CSAP): FORTOILETS

Key components	Total demand	Total fund requirements (Rs.)	Central Share (Rs.)	State Share (Rs.)	ULB Share (Rs.)
IHL (IH dependent on CT)	484	82,28,000	19,36,000	38,72,000	
Community toilet seats	10	15,00,000	7,50,000	6,75,000	
Public toilet seats	10	15,00,000	7,50,000	6,75,000	
Public Urinals	10	3,20,000	1,60,000	1,44,000	
Total		1,15,48,000	35,96,000	53,66,000	

3B: CITY SANITATION ACTION PLAN (CSAP): FOR USED WATER MANAGEMENT

Key components	Total demand	Total fund requirements (Rs.)	Central Share (Rs.)	State Share (Rs.)	ULB Share (Rs.)
Components eligible for Central Assistance under SBM 2.0					
Sewage treatment plant (MLD)	0.7	81,90,000	40,95,000	36,85,500	
I&D Drains (km)	4.0	2,00,00,000	1,00,00,000	90,00,000	
Desludging trucks (3000 lit capacity) (Number)	1	25,00,000	12,50,000	11,25,000	
Total		3,06,90,000	1,53,45,000	1,38,10,500	
Components to be funded from State and ULB					
Sewer Network / Settled sewer network using state and ULB funding	2.0	80,00,000	0	72,00,000	

Signature of Competent ULB Authority

[Signature]
Chief Officer
Municipal Council, Shirur

Designation:- Chief Officer

Stamp of ULB:

Date:-
09/09/2022

Unit Cost considered for components

IHL - Central share - Rs. 4000; State share -

Rs. 8000; Community Toilet (CT) - Rs. 1.5 lakh per seat

Public Toilet (PT) - Rs. 1.5 lakh per seat; 2.5 lakh per seat for tourist/historic ULBs for aspirational PT seat Urinals -

Rs. 32,000 per urinal

Sewage Treatment Plant - Rs. 1.17 crore per

MLD Intercept and Diversion Drain -

Rs. 50 lakh per km Desludging truck -

Rs. 25 lakh for 3 KL truck

Sewer network: Rs. 40 lakh per km; Mixed approach (settled sewer network/strengthening municipal drains/converting open drains to closed drains) Rs. 25 lakh per km



[Signature]

Chief Officer
Shirur Municipal Council
Tal, Shirur, Dist. Pune



शिरूर नगरपरिषद, घोडनदी

पुणे नगर-रोड, शिरूर, जि.पुणे ४१११००.
 दूरध्वनी नं. ०२०११-२१११११
 टेली फोन नं. १२२२-२१११-१११
 Email Id: shirur.municipal@punecorpn.com
 Website: shirurmunicipalcorporation.org



आवक क्र.: लपा/२३१०६/१०२४

दिनांक :- ०९/१०/२०२४

प्रति,

भा. कार्यकारी अभियंता,
 महाराष्ट्र जीवन प्राधिकरण विभाग क्र.१,
 डॉ. आंबेडकर रोड, महादा बिल्डींग,
 पुणे.

विषय :- स्वच्छ महाराष्ट्र अभियान (नगरो.))२.० अंतर्गत Interception and Diversion of Drains (I & D) व सांडपाणी व्यवस्थापन केंद्र प्रकल्पास तांत्रिक मंजूरी मिळणेबाबत.

संदर्भ :- मा. कार्यकारी अभियंता, महाराष्ट्र जीवन प्राधिकरण विभाग क्र.१, पुणे यांचे पत्र जादक क्रमांक तांशा-३/शिरूर नप/तां.मं./३३७४/२०२४, दिनांक २६ सप्टेंबर २०२४.

महोदय,

उपरोक्त संदर्भिय विषयांकीत पत्राच्या अनुषंगाने आपणांस कळविण्यात येते की, शिरूर नगरपरिषदेचे स्वच्छ महाराष्ट्र अभियान (नगरो.))२.० अंतर्गत Interception and Diversion of Drains (I & D) व सांडपाणी व्यवस्थापन केंद्र प्रकल्पाची तपासणी करून तांत्रिक मंजूरी मिळणेसाठीचा प्रस्ताव आपणाकडे पाठविलेला आहे. सदर तांत्रिक मंजूरी मिळणेची अंदाजपत्रकीय रक्कम ५,२४,८४९२.८२/- रुपयेचा ०९ टक्का तांत्रिक सेवाशुल्क रक्कम ५,२४,८४९/- रुपये हि रक्कम कार्यकारी अभियंता, महाराष्ट्र जीवन प्राधिकरण विभाग क्र.१, पुणे यांचे नावे घनादेश/घनाकर्ष या पत्रासोबत पाठविण्यात येत आहे. तरी सदरचे घनादेश/घनाकर्ष चा स्विकार व्हावा. हि विनंती



[Signature]
 मुख्याधिकारी
 शिरूर नगरपरिषद घोडनदी

घनादेश रक्कम :- ५,२४,८४९/- रु.(अक्षरी: पाच लाख चोवीस हजार आठशे पंचेचाळीस रु.)

घनादेश क्रमांक :- 229895

घनादेश दिनांक :- ०९ ऑक्टोबर २०२४.

घनादेश बँक :- बँक ऑफ इंडिया, शाखा शिरूर.

Received

09.10.2024

आवक लिपाक
 महाराष्ट्र जीवन प्राधिकरण विभाग क्र.१
 २२/२४, डॉ. आंबेडकर रोड,
 महादा इमारत, पुणे-४११००९

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TRUE COPY

DILIP YASHAWANT WARE
 NOTARY GOVT. OF MAHARASHTRA
 PUNE DISR

SHIRUR NAGARPARISHAD, GHODNADI

Pune-Nagar Road, Tal- Shirur, Dist. Pune-412290
Contact No. 02138-29262 Email – shirur.pune@gmail.com
Toll Free No 1800-233-2123 website: shirurnagarparishad.org

Ja.V.K No. N.Pa./2307/2024

Date-07/10/2024

To,

The Executive Engineer,
Maharashtra Jeevan Pradhikaran, Division No. 1,
Dr. Ambedkar Road, MZDA Building,
Pune.

Subject: Technical Approval for the Interception and Diversion of Drains (I&D) and Sewage Management/ Treatment Project under the Swachh Maharashtra Abhiyan (Nagar) 2.0.

Reference: Letter from the Executive Engineer, Maharashtra Jeevan Pradhikaran, Division No. 1, Pune, bearing outgoing reference no. Tansha-3/ Shirur N.P./ T.M./ 3374/2024, dated 26/09/2024.

Sir,

With reference to the above-mentioned subject, we would like to inform you that the proposal for the technical approval of the Interception and Diversion of Drains (I&D) and Sewage Management/ Treatment Project under the Swachh Maharashtra Abhiyan (Nagar) 2.0 for Shirur Municipal Council has been submitted to you after due inspection. The estimated cost for obtaining the technical approval is ₹5,24,84,492.82 (Rupees Five Crores Twenty-Four Lakhs Eighty-Four Thousand Four Hundred Ninety-Two and Eighty-Two Paise). The technical service fee of 1% amounts to ₹5,24,845 (Rupees Five Lakhs Twenty-Four Thousand Eight Hundred Forty-Five), which is being sent via cheque / demand draft in favour of the Executive Engineer, Maharashtra Jeevan Pradhikaran, Division No. 1, Pune. We request that the said cheque / demand draft be accepted.

xxx
Chief Officer
Shirur Municipal Council,
Ghodnadi.

Cheque Amount: ₹5,24,845/- (In words: Five Lakhs Twenty-Four Thousand Eight Hundred Forty-Five Rupees)

Cheque Number: 229895

Cheque Date: 04th October 2024

Bank Name: Bank of India, Shirur Branch



Chief Officer
Shirur Municipal Council
Tal, Shirur, Dist. Pune

SHIRUR MUNICIPAL COUNCIL
GHODNADI
PUNE